

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.70/2014

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company	Navneet Rohatgi. -Vs- Alpha Overseas International Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr, Jishnu Saha, Sr, Adv  
2. Mrs, Anshu Saha, Adv  
3. Mr, Uttam Sharma, Adv
- } For the Respondents

Uttam Sharma  
22.9.17

ORDER

Ld. Counsel for the respondents are present. No one appeared from the petitioner's side.

Ld. Counsel for the respondents submitted that supplementary written notes has been ready and the same would be filed during the course of the day. It is recorded.

List the matter on 23/11/2017.

Sd/-  
(Jinan K.R.)  
Member (Judicial)